

**From,**

**Rajiv Sharma, HJS  
Joint Registrar (Judicial) (Services),  
High Court of Judicature  
at Allahabad**

**To,**

**The Director,  
Institute of Judicial Training & Research, U.P.,  
Vineet Khand, Gomati Nagar,  
Lucknow**

**No. 279 /JR(S)/2015**

**Dated: Allahabad: July 01, 2015**

**Subject: Regarding nomination for Ubuntu-cum-CIS Training of Judicial Officers of the State of U.P. at Institute of Judicial Training & Research, U.P., Lucknow.**

**Sir,**

With reference to your letter no. IJTR-15/JTRI-1139 dated 11/12.06.2015 on the above subject, I am directed to inform you that Court has been pleased to approve the proposal and nominate the officers mentioned at Lists 'A', 'B', 'C' and 'D' (except Sri Sgt. Ram Murti Yadav, Principal Judge, Family Court, Agra at Sl. No. 01 in the List-'D' due to his retirement on 30.06.2015 on attaining the age of superannuation) for Ubuntu-cum-CIS Training Programme of the State of U.P. scheduled from 20.07.2015 & 21.07.2015, 22.07.2015 & 23.07.2015, 27.07.2015 & 28.07.2015 and 29.07.2015 & 30.07.2015 at Institute of Judicial Training & Research, U.P., Lucknow.

I am therefore to request you to take necessary steps accordingly.

Yours faithfully,

**Encl.:- As above**

**Sd/-**

**Joint Registrar (Judicial) (Services)**

**No. 279 (i)/JR(S)/2015 dated: July 01, 2015**

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. The District & Sessions Judges, Agra, Aligarh, Allahabad, Auraiya, Azamgarh, Bahraich, Ballia, Banda, Barabanki, Bareilly, Basti, Bhadohi at Gyanpur, Bijnor, Budaun, Bulandshahar, Chandauli, Chitrakoot, Deoria, Etah and Etawah with request to kindly inform the officer concerned accordingly and direct them to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training.
3. The O.S.D. (Computer)/ I/c Computer Centre, High Court, Allahabad.

**Sd/-**

**Joint Registrar (Judicial) (Services)**

**Ubuntu 14.04 Refresher Training Programme For Judicial Officers of U.P.,  
Duration: 20.07.2015 & 21.07.2015**

Sl. No	Name Mr./Ms.	Designation	Place of Posting
1.	Sanjay	Addl. District & Sessions Judge	Agra
2.	Kavita Mishra	Addl. Civil Judge (Sr.Div.)/ACJM	Agra
3.	Abhishek Sinha	Civil Judge (Junior Div.)	Fatehabad- Agra
4.	Madan Lal Nigam	Addl. District & Sessions Judge	Aligarh
5.	Subodh Varshney	Addl. Civil Judge (Sr.Div.)/ACJM	Aligarh
6.	Yasmin Akbar	Civil Judge (Junior Div.)	Aligarh
7.	Mahtab Ahmad	Special Judge (E.C. Act)	Allahabad
8.	Amit Veer Singh	Addl. Civil Judge (Sr.Div.)/ACJM	Allahabad
9.	Manoj Kumar Tiwari	Judicial Magistrate	Allahabad
10.	Brijendra Kumar Tyagi	Addl. District & Sessions Judge (FTC)	Azamgarh
11.	Kamal Deep	Addl. Civil Judge (Junior Div.)	Azamgarh
12.	Sunil Kumar-II	Addl. Civil Judge (Junior Div.)	Azamgarh
13.	Anil Kumar Vashistha	Addl. District & Sessions Judge	Bahraich
14.	Awadh Behari Singh	Addl. District & Sessions Judge (FTC)	Bahraich
15.	Nutan Kumari	Addl. Civil Judge (Junior Div.)	Bahraich
16.	Vinod Kumar-IV	Spl. Judge (E.C. Act)	Ballia
17.	Sushil Kumar Shashi	Addl. District & Sessions Judge	Ballia
18.	Manoj Kumar Rai	Addl. District & Sessions Judge	Ballia
19.	Sanjay Singh	Addl. District & Sessions Judge	Banda
20.	Sunil Kumar Srivastava	Addl. District & Sessions Judge	Banda
21.	Arun Kumar Mall	Addl. District & Sessions Judge	Banda
22.	Bijendra Kumar Shailat	Spl. Judge (E.C. Act)	Barabanki
23.	Siyaram Chaurasia	Addl. Civil Judge (Sr.Div.)/ACJM	Barabanki
24.	Vikas Srivastava	Addl. Civil Judge (Junior Div.)	Barabanki
25.	Sanjay Khare	Spl. Judge, Anti Corruption V.B. UPSEB	Bareilly
26.	Akhilesh Kumar	Addl. Civil Judge (Sr.Div.)/ACJM	Bareilly
27.	Mayur Jain	Civil Judge (Junior Div.)	Bareilly
28.	Mridula Kumar	Principal Judge, Family Court	Basti
29.	Pramod Kumar Gupta	Addl. Civil Judge (Sr.Div.)/ACJM	Basti
30.	Farrukh Inam Siddiqui	Judicial Magistrate	Basti
31.	Aniruddha Maurya	Principal Judge, Family Court	Bhadohi at Gyanpur
32.	Parvez Akhtar	Addl. Civil Judge (Sr.Div.)/ACJM	Bhadohi at Gyanpur
33.	Shushil Kumar Verma	Judicial Magistrate	Bhadohi at Gyanpur
34.	Sandeep Jain	Addl. District & Sessions Judge	Bijnor
35.	Mahesha Nand Jha	Additional Chief Judicial Magistrate	Bijnor
36.	Lovey Yadav	Addl. Civil Judge (Junior Div.)	Nagina-Bijnor
37.	Pramod Kumar	Addl. District & Sessions Judge	Budaun
38.	Mohd. Aslam Siddiqui	Addl. Civil Judge (Sr.Div.)/ACJM	Budaun
39.	Sangita Kumari	Civil Judge, Junior Division	Budaun

**Ubuntu 14.04 Refresher Training Programme For Judicial Officers of U.P.,  
Duration: 22.07.2015 & 23.07.2015**

<b>Sl. No</b>	<b>Name Mr./Ms.</b>	<b>Designation</b>	<b>Place of Posting</b>
1.	Mayank Kumar Jain	Addl. District & Sessions Judge	Agra
2.	Dhirendra Kumar-II	Addl. Civil Judge (Sr.Div.)/ACJM.	Agra
3.	Navneet Kumar Bharti	Addl. Civil Judge (Junior Div.)	Agra
4.	Pradeep Kumar Gupta	Addl. District & Sessions Judge	Aligarh
5.	Nirbhay Narain Rai	Addl. Civil Judge (Sr.Div.)/ACJM.	Aligarh
6.	Nusrat Khan	Judicial Magistrate	Aligarh
7.	Prem Nath	Addl. District & Sessions Judge	Allahabad
8.	Swapna Singh	Addl. Civil Judge (Sr.Div.)/ACJM.	Allahabad
9.	Vidya Bhushan Pandey	Addl. Civil Judge, Junior Division	Allahabad
10.	Priti Chaudhary	Judicial Magistrate	Auraiya
11.	Ram Murti Yadav	Special Judge (E.C. Act)	Azamgarh
12.	Sheelvant	Addl. Civil Judge (Junior Div.)	Azamgarh
13.	Bhoola Ram	Addl. Civil Judge (Junior Div.)	Azamgarh
14.	Amar Nath Kushwaha	Principal Judge, Family Court	Bahraich
15.	Narendra Singh	Addl. District & Sessions Judge (FTC)	Ballia
16.	Ram Sudh Singh	Principal Judge, Family Court	Ballia
17.	Pramod Kumar-III	Principal Judge, Family Court	Banda
18.	Gyanesh Kumar	Addl. District & Sessions Judge	Barabanki
19.	Sanjay Kumar Yadav-II	Addl. Civil Judge (Sr.Div.)/ACJM.	Barabanki
20.	Anju Rajpoot	Addl. Civil Judge (Junior Div.)	Barabanki
21.	Mridulesh Kumar Singh	Addl. District & Sessions Judge (FTC)	Bareilly
22.	Kusum Lata	Addl. Civil Judge (Sr.Div.)/ACJM.	Bareilly
23.	Apoorv Singh	Judicial Magistrate	Bareilly
24.	Ram Milan Singh	Addl. District & Sessions Judge	Basti
25.	Ramesh Chand-II	Addl. Civil Judge (Sr.Div.)/ACJM	Basti
26.	Sharad Kumar Chaudhari	Addl. Civil Judge, Junior Division	Bhadohi at Gyanpur
27.	Sudhir Kumar-II	Spl. Judge (E.C. Act)	Bijnor
28.	Aparna Pandey	Addl. Civil Judge (Sr.Div.)/ACJM	Bijnor
29.	Divya Bhargava	Civil Judge, Junior Division	Bijnor
30.	Nalin Kumar Srivastava	Special Judge (SC/ ST Act)	Budaun
31.	Ranjeet Kumar	Addl. Civil Judge (Sr.Div.)/ACJM	Budaun
32.	Neelanjana	Judicial Magistrate	Budaun
33.	Kulvinder Singh Jaggi	Addl. District & Sessions Judge	Bulandshahar
34.	Shailendra Nigam	Addl. Civil Judge (Sr.Div.)/ACJM	Bulandshahar
35.	Vikas Verma	Civil Judge, Junior Division	Khurja-Bulandshahar
36.	Shiv Kumar Singh-II	Addl. District & Sessions Judge	Chandauli
37.	Gyanendra Rao	ACJM (Railway)	Chandauli
38.	Bhartendu Prakash Gupta	Civil Judge, Junior Division	Chandauli
39.	Anil Kumar-IX	Addl. District & Sessions Judge	Chitrakoot

**Ubuntu 14.04 Refresher Training Programme For Judicial Officers of U.P.,  
Duration: 27.07.2015 & 28.07.2015**

Sl. No	Name Mr./Ms.	Designation	Place of Posting
1.	Anmol Pal	Addl. District & Sessions Judge	Agra
2.	Chandra Mani Mishra	Addl. Civil Judge (Sr.Div.)/ACJM.	Agra
3.	Satyendra Singh Verma	Addl. Civil Judge, Junior Division	Agra
4.	Vinay Kumar-III	Addl. District & Sessions Judge	Aligarh
5.	Vinay Kumar Singh-II	Addl. Civil Judge (Sr.Div.)/ACJM.	Aligarh
6.	Ghanendra Kumar	Addl. Civil Judge, Junior Division	Aligarh
7.	Kamlesh Kuchhal	Addl. District & Sessions Judge	Allahabad
8.	Sushil Kumar-III	Addl. Civil Judge (Sr.Div.)/ACJM.	Allahabad
9.	Harendra Kumar Ojha	Judicial Magistrate	Allahabad
10.	Jagdish Prasad-V	Addl. District & Sessions Judge	Azamgarh
11.	Rajendra Kumar Singh	Addl. Civil Judge, Junior Division	Azamgarh
12.	Sanjiv Kumar Tripathi	Addl. Civil Judge, Junior Division	Azamgarh
13.	Raj Bahadur Singh Maurya	Addl. District & Sessions Judge (FTC)	Barabanki
14.	Daya Ram-V	Addl. District & Sessions Judge	Barabanki
15.	Pradeep Kumar Shukla	Addl. Civil Judge, Junior Division	Barabanki
16.	Griesh Kumar Vaish	Addl. District & Sessions Judge	Bareilly
17.	Avinash Chandra Mishra	Addl. Civil Judge (Sr.Div.)/ACJM.	Bareilly
18.	Ashok Kumar Srivastava	Addl. Civil Judge (Junior Div.)	Bareilly
19.	Kripa Shankar Sharma	Addl. District & Sessions Judge (FTC)	Basti
20.	Yashwant Kumar Saroj	Addl. Civil Judge, Junior Division	Basti
21.	Himanshu Mishra	Addl. Civil Judge, Junior Division	Basti
22.	Lal Chandra Gupta	Addl. District & Sessions Judge	Nagina-Bijnor
23.	Krishna Kumar Singh-II	Addl. Civil Judge (Sr.Div.)/ACJM	Bijnor
24.	Raghubar Singh	Civil Judge, Junior Division	Naziabad- Bijnor
25.	Pankaj Kumar Agrawal	Special Judge (DAA)	Budaun
26.	Lokesh Kumar	Civil Judge, Junior Division	Bisauli-Budaun
27.	Kailash Kumar	Civil Judge, Junior Division	Gunnor- Budaun
28.	Narendra Kumar Johari	Special Judge (SC/ ST Act)	Bulandshahar
29.	Parul Srivastava	Addl. Civil Judge (Sr.Div.)/ACJM	Bulandshahar
30.	Tarannum Khan	Civil Judge, Junior Division	Bulandshahar
31.	Mahipat Singh Verma	Special Judge (SC/ ST Act)	Chandauli
32.	Aditya Chaturvedi	Civil Judge, Senior Division	Chandauli
33.	Sanjay K. Lal	Judicial Magistrate	Chandauli
34.	Shashi Mauli Tiwari	Addl. District & Sessions Judge	Chitrakoot
35.	Mohd. Nasim	Additional Chief Judicial Magistrate	Chitrakoot
36.	Manoj Kumar Mishra	Civil Judge, Junior Division	Mau- Chitrakoot
37.	Sadhana Rani (Thakur)	Addl. District & Sessions Judge	Deoria
38.	Rama Kant Prasad	Civil Judge, Senior Division	Deoria
39.	Bhoopesh Kumar Gupta	Addl. Civil Judge, Junior Division	Deoria

**List-'D'****Ubuntu 14.04 Refresher Training Programme For Judicial Officers of U.P.,  
Duration: 29.07.2015 & 30.07.2015**

Sl. No	Name Mr./Ms.	Designation	Place of Posting
1.	Niharika Chauhan	Addl. Civil Judge (Sr.Div.)/ACJM.	Agra
2.	Ravindra Kumar Dwivedi	Addl. Civil Judge (Sr.Div.)/ACJM	Agra
3.	Veer Nayak Singh	Principal Judge, Family Court	Aligarh
4.	Asad Ahmad Hashmi	Addl. Civil Judge (Sr.Div.)/ACJM.	Aligarh
5.	Jyoti	Judicial Magistrate	Aligarh
6.	Jitendra Kumar	Addl. District & Sessions Judge	Allahabad
7.	Amarjeet	ACJM (Railway)	Allahabad
8.	Neelima Singh	Addl. Civil Judge, Junior Division	Allahabad
9.	Shakeel-Ur-Rahman Khan	Addl. District & Sessions Judge	Azamgarh
10.	Jyoti Kumar Tripathi	Addl. District & Sessions Judge	Bareilly
11.	Shakti Singh	Addl. Civil Judge (Sr.Div.)/ACJM.	Bareilly
12.	Amit Kumar Yadav	Civil Judge, Junior Division	Baheri- Bareilly
13.	Vivek Tripathi	Special Judge (EC Act)	Basti
14.	Rama Shanker	Addl. District & Sessions Judge	Basti
15.	Amar Pratap Chaudhari	Addl. Civil Judge (Junior Div.)	Basti
16.	Alok Kumar Parasar	Addl. District & Sessions Judge	Bijnor
17.	Chanchal	Addl. Civil Judge (Sr.Div.)/ACJM	Bijnor
18.	Rakesh Kumar-VII	Addl. Civil Judge (Junior Div.)	Nazibabad- Bijnor
19.	Reeta Kaushik	Addl. District & Sessions Judge (FTC)	Budaun
20.	Yogesh Kumar-III	Civil Judge, Junior Division	Sahaswan- Budaun
21.	Amar Singh	Civil Judge, Junior Division	Budaun
22.	Ram Kailash	Addl. District & Sessions Judge	Khurja- Bulandshahar
23.	Bharat Singh Yadav	Addl. Civil Judge (Sr.Div.)/ACJM	Bulandshahar
24.	Seema Verma	Judicial Magistrate	Bulandshahar
25.	Surendra Nath Tripathi	Principal Judge, Family Court	Chandauli
26.	Ajay Kumar Singh	Civil Judge, Junior Division	Chakia- Chandauli
27.	Avinash Kumar Singh	Addl. Civil Judge, Junior Division	Chandauli
28.	Purnendu Kumar Srivastava	Addl. District & Sessions Judge	Chitrakoot
29.	Sudha Singh	Civil Judge, Junior Division	Chitrakoot
30.	Ashok Kumar Singh	Judicial Magistrate	Chitrakoot
31.	Nisamuddin	Special Judge (SC/ ST Act)	Deoria
32.	Trilok Pal Singh	Additional Chief Judicial Magistrate	Deoria
33.	Brijesh Kumar Singh	Civil Judge, Junior Division	Deoria
34.	Ram Adhar Ram	Principal Judge, Family Court	Etah
35.	Pratibha Saxena-II	Additional Chief Judicial Magistrate	Etah
36.	Kalpana-II	Civil Judge, Junior Division	Etah
37.	Zafeer Ahmad	Addl. District & Sessions Judge	Etawah
38.	Ramendra Kumar	Chief Judicial Magistrate	Etawah